

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 135 OF 2016

Dated : 20th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s National Engineering Industries Ltd. Appellant(s)
Versus
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1 & 2
Mr. R.K.Mehta
Ms. Himnshi Andley for R-4

ORDER

At the request of learned counsel for Respondent No.3, the matter is
adjourned to **01.02.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/pk